

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 86 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020

Name of the Company: Plaza Maintenance & Services Ltd
V/s
Travancore Foods India Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. K.K. Murraltharan appeared for Operational Creditor.

Issue notice to Corporate Debtor. Operational Creditor is directed to serve notice to the Corporate Debtor by speed post and Email and file affidavit within two weeks.

Matter to appear for further consideration on 15.01.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of December, 2020

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)